

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4032
TO BE ANSWERED ON 19TH MARCH, 2021**

ADULTERATION IN JAGGERY

4032. SHRI A.K.P. CHINRAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of high level adulteration in Jaggery in the State of Tamil Nadu, especially in district Namakkal, if so, the details thereof;
- (b) whether the Government has received any complaint, representation, letter in this regard, if so, the details thereof and action taken in this regard;
- (c) whether the punishment and fine imposed on persons involved in food adulteration is very low, if so, the details thereof and the reasons therefor; and
- (d) the number of persons convicted in food adulteration cases during last five years, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has informed that reports regarding sale of sub-standard and adulterated food, including Jaggery, have come to its notice.

As implementation and enforcement of Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder primarily lies with State/UT Governments, Officers of the Food Safety Departments of States/UTs regularly conduct surveillance and enforcement drives to curb the adulteration in food products.

The quality parameters for Jaggery have been prescribed under Regulation 2.8.4 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. All Food Business Operators involved in processing/manufacture of jaggery have to comply with all the quality parameters prescribed under the said Regulations.

(c): The provisions relating to offences and penalties have been prescribed under chapter IX of the Food Safety and Standards Act, 2006, wherein provision of graded penalty and punishment have been prescribed with reference to gravity of the offence relating to unsafe food. Where unsafe food results in death, a penalty of imprisonment for a term not less than seven years but which may extend to imprisonment for life and also with fine of not less than ten lakh rupees is prescribed.

(d): As per information made available by State/UT Governments, the details of food samples analysed, found non-conforming and action taken thereon, State/UT-wise, during last five years is at Annexed at **Annexure-I, Annexure-II, Annexure-III, Annexure-IV and Annexure-V**. These include cases of conviction in food adulteration cases.

Annexure-I

State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2015-16							
Sr. No	Name of the State/ U.T.	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases Launched		No. of Convictions/ Penalties	
				Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	156	25	0	0	0	Rs. 2,71,000
2.	Andhra Pradesh	4860	870	194	347	4	83/ Rs. 52,15,000
3.	Arunachal Pradesh	290	30	0	28	0	5/ Rs. 15,000
4.	Assam	503	72	10	80	2	4
5.	Bihar	1447	35	0	93	0	4/ RS. 20,000
6.	Chandigarh	206	15		15	0	Rs. 10,52,000
7.	Chhattisgarh	1026	298	3	17	0	Rs. 85,000
8.	Dadra & N.H	65	5	0	2	0	0
9.	Daman & Diu	106	11	0	11	0	0
10.	Delhi	1472	239	149	0	0	Rs. 44,82,500
11.	Goa	1155	72	0	4	1	1/ Rs. 5,000
12.	Gujarat	14891	1242	30	507	1	182/ Rs. 1,90,05,906
13.	Haryana	2063	180	7	149	0	111/ Rs. 27,43,600
14.	Himachal Pradesh	390	53	22	12	25	Rs. 9,50,000
15.	Jammu & Kashmir	1215	334	1	335	215	Rs. 22,14,400
16.	Jharkhand						
17.	Karnataka	2340	433		58	0	Rs. 4,36,000
18.	Kerala	2196	459	138	246	17	44 / Rs. 66,33,500
19.	Lakshadweep						0
20.	Madhya Pradesh	9994	1311	82	879	36	447/ Rs. 4,48,26,000
21.	Maharashtra	8066	2195	190	418	24	186/Rs. 59,16,053
22.	Manipur	67	0	0	8	8	8/ Rs. 1,64,000
23.	Meghalaya	87	4	0	0	0	0
24.	Mizoram	17	4	0	0	0	0
25.	Nagaland	187	76		32	20	20/ Rs. 10,000
26.	Odisha	211	61		2		1
27.	Puducherry	827	11	0	1	0	1/ Rs. 5,000
28.	Punjab						
29.	Rajasthan						
30.	Sikkim*	5	0	0	0	0	0
31.	Tamil Nadu	1783	607	107	308	23	202/ Rs. 58,90,800
32.	Telangana						
33.	Tripura	814	17		5	0	Rs. 2,750
34.	Uttar Pradesh	14833	7189	506	4864	164	2370/ Rs. 11,51,20,480
35.	Uttarakhand	1073	183	10	95	0	Rs. 15,35,000
36.	West Bengal	154	102	1	13	0	0
	Total:	72,499	16,133	1,450	8529	540	3,669/ Rs. 21,65,98,989

Annexure-II

State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2016-17							
Sr. No	Name of the State/ U.T.	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases Launched		No. of Convictions/ Penalties	
				Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands						
2.	Andhra Pradesh	4687	552	153	396	8	119/11107000
3.	Arunachal Pradesh	302	10	1	8	0	12/Rs. 348400
4.	Assam	526	67	3	23	0	2/Rs. 30000
5.	Bihar	2427	42	3	30	6	Rs. 73000
6.	Chandigarh	251	19	2	14	1	Rs. 300000
7.	Chhattisgarh	1693	425				
8.	Dadra & N.H	44	3		3		
9.	Daman & Diu						
10.	Delhi	1152	120	9	98	106	68/Rs. 3741500
11.	Goa	874	111		5	1	1/ Rs. 20000
12.	Gujarat	11329	839	46	513	2	Rs. 16681000
13.	Haryana	2033	188	18	243	14	71/ Rs. 2982170
14.	Himachal Pradesh	315	57		35	23	Rs. 195000
15.	Jammu & Kashmir	2952	1114	24	611	1	320
16.	Jharkhand						
17.	Karnataka	2837	341	26	112		112/ Rs. 2195900
18.	Kerala	1784	457	83	124	15	4/Rs. 375380
19.	Lakshadweep						
20.	Madhya Pradesh	5461	609	60	483	26	252/ Rs. 7427700
21.	Maharashtra	10030	2529	313	943	0	340/Rs 11080888
22.	Manipur	207	30	0	30	0	5/ Rs. 520000
23.	Meghalaya	43	3				
24.	Mizoram	20	2	0	0	0	
25.	Nagaland	285	42	0	0	0	0
26.	Odisha	508	75	12	52	0	2/Rs. 20000
27.	Puducherry	495	32	0	0	0	
28.	Punjab	4054	2240	56	1442		Rs. 1410921
29.	Rajasthan	4923	1276	193	169	0	65/ Rs. 115557
30.	Sikkim*						
31.	Tamil Nadu	3022	970	244	617	109	442/ Rs. 7898500
32.	Telangana	1480	330	103	85	15	17/Rs.504000
33.	Tripura	173	12	0	6	0	
34.	Uttar Pradesh	13567	5663	375	5101	1273	2906/Rs.101962350
35.	Uttarakhand	676	119	3	199		19/ Rs. 1004000
36.	West Bengal	190	48	11		5	Rs. 200000
	Total:	78,340	18,325	13,080		1605	4757/ Rs.17,01,93,266

Annexure- III

State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2017-18							
Name of the State/U.T.	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount raised in Rupees
A & N Islands	234	49	Nil	285	Nil	285	36,91,500
Andhra Pradesh	3881	765	147	282	75	121	49,11,500
Arunachal Pradesh	269	09	04	07	Nil	09	75,500
Assam	610	78	04	39	Nil	06	1,22,000
Bihar	2248	215	28	122	-	-	-
Chandigarh	376	25		21		04	2,25,000
Chhattisgarh	1564	388	15	81	13	30	1,71,004
Dadra & N.H	67	04	04		-	-	-
Daman & Diu	71	06	02		Nil	Nil	
Delhi	1271	120	127	0	39	-	2,68,98,000
Goa	1268	82	08		07	-	7,05,000
Gujarat	9576	713	27	481	382	382	2,59,82,503
Haryana	2067	380	33	303	08	280	31,12,360
Himachal Pradesh	164	50	09	08	05	43	9,81,000
Jammu & Kashmir	3643	992	-	921	310	512	54,89,200
Jharkhand	580	219	-	-	-	-	-
Karnataka	3257	426	53	236	-	236	40,27,270
Kerala	3783	703	48	332	88	147	39,89,880
Lakshadweep	Nil	Nil	Nil				
Madhya Pradesh	6270	904	27	547	10	507	2,39,42,000
Maharashtra	9022	1532	194	589	83	141	17,34,500
Manipur	830	295	09	19	00	04	2,60,000
Meghalaya	29	03	-	-	-	-	-
Mizoram	84	52	Nil	Nil	Nil	05	Nil
Nagaland	310	69	Nil	Nil	Nil	Nil	Nil
Odisha	229	54	13	77	Nil	Nil	Nil
Puducherry	3,156						
Punjab	11057	3053	40	1022	22	568	46,23,650
Rajasthan	3549	1598	91	171	0	108	7,83,000
Sikkim	04	Nil	Nil	Nil	Nil	Nil	Nil
Tamil Nadu	7383	2461	496	825	896	-	2,24,66,700
Telangana	823	175	25	15	01	20	-
Tripura	268	18	-	-	-	-	-
Uttar Pradesh	19063	8375	102	7232	3237	4219	12,91,85,500
Uttarakhand	1119	120	-	-	-	-	-
West Bengal	1228	329	-	-	22	-	1,64,000
Total	99,353	24,262	1,506	13,615	5,198	7,627	26,35,41,067

Annexure-IV

State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2018-19

Name of the State/U.T.	No. of Samples Analysed	No. of Samples found non-conforming	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount raised in Rupees
A & N Islands	268	11	1	90	1	89	12,74,000
Andhra Pradesh	4715	692	104	456	29	344	1,06,91,300
Arunachal Pradesh	291	11	1	7	0	6	21,000
Assam	515	111	7	14	0	5	77,000
Bihar	4135	372	25	146	0	30	10,65,000
Chandigarh	315	30	37	21	30	15	3,35,000
Chhattisgarh	988	208	23	27	17	8	9,95,000
Dadra & N.H	58	6	0	6	0	6	63,000
Daman & Diu	145	4	0	4	0	0	0
Delhi	2461	485	29	110	38	31	47,16,001
Goa	1550	88	1	9	0	17	8,66,000
Gujarat	9884	822	22	353	22	237	1,95,89,004
Haryana	2929	737	47	488	5	242	51,16,860
Himachal Pradesh	229	43	4	10	4	35	9,65,500
Jammu & Kashmir	3600	1416	10	698	1	466	57,18,800
Jharkhand	499	208	10	71	0	22	4,85,000
Karnataka	3945	456	71	249	0	146	9,50,800
Kerala	4378	781	102	565	2	339	1,11,17,000
Lakshadweep	0	0	0	0	0	0	0
Madhya Pradesh	7063	1369	114	1095	8	557	1,82,28,200
Maharashtra	4742	1036	957	910	18	529	1,19,96,269
Manipur	388	56	0	16	0	12	6,89,000
Meghalaya	81	3	1	0	0	3	1,93,700
Mizoram	124	27	0	0	0	0	0
Nagaland	202	175	0	63	0	63	37,500
Odisha	327	91	38	123	0	3	2,20,000
Puducherry	2037	39	0	0	0	0	0
Punjab	11920	3961	45	1840	3	1762	1,57,03,200
Rajasthan	5760	2147		657	141	686	20,17,000
Sikkim	182	17	0	0	0	0	0
Tamil Nadu	5730	2601	666	1718	306	1485	5,01,11,950
Telangana	1760	168	33	191	3	15	2,48,000
Tripura	192	8	0	3	0	0	0
Uttar Pradesh	22583	11817	451	8524	73	5526	15,89,81,003
Uttarakhand	755	35	8	28	0	28	28,53,000
West Bengal	1,708	384	6	58	0	20	4,53,000
Total	106459	30415	2813	18550	701	12734	Rs.32,57,78,087

State-wise details of Samples analysed, found non-conforming and penal action taken for the year 2019-20									
S. No.	Name of State/UT	No. of Samples Analyzed	No. of Samples found non-conforming	Civil Cases			Criminal Cases		
				No. of Cases Launched	No. of Cases decided	Penalties Raised (Rs.)	No. of Cases Launched	No. of Cases decided	Penalties Raised (Rs.)
1	Andaman & Nicobar Island	613		10	8	571000	0	0	0
2	Andhra Pradesh	4044	458	442	118	10161000	2	10	60000
3	Arunachal Pradesh	346	10	4	5	26000	0	1	30000
4	Assam	459	129	53	11	1029000	14	5	80000
5	Bihar	5665	501	147	8	208000	53	0	0
6	Chandigarh	384	21	74	11	810000	20	1	0
7	Chhattisgarh	1550	305	205	190	5562500	56	0	0
8	Dadara & Nagar Haveli	87	6	12	6	91000	0	0	0
9	Daman & Diu	145	3	3	0	5000		2	52000
10	Delhi	2114	374	341	46	2012000	59	60	3250000
11	Goa	147	6	6	4	210000	1	0	0
12	Gujarat	13160	984	579	368	28695500	16	27	966005
13	Haryana	2417	473	372	140	3567061	30	4	10500
14	Himachal Pradesh	675	129	20	104	2709000	6	1	2000
15	Jammu & Kashmir	3688	950	1395	817	6451700	35	6	23000
16	Jharkhand	1039	397	138	49	1180000	63	13	0
17	Karnataka	4551	465	351	211	2004500	80	12	220000
18	Kerala	5021	778	359	599	12372500	210	8	245000
19	Ladakh	6	0	9	9	101300	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0
21	Madhya Pradesh	15717	2575	2083	1598	88103000	131	17	1134000
22	Maharashtra	5962	1030	1150	847	23954623	1045	135	122500

23	Manipur	92	73	17	18	195000		1	40000
24	Meghalaya	133	2	1	1	0	0	0	0
25	Mizoram	101	61	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	0	0
27	Odisha	702	183	61	97	803600	12	0	0
28	Puducherry	5	5	22	20	142000	0	0	
29	Punjab	7053	1394	1990	893	28763850	106	33	584000
30	Rajasthan	6455	1834	903	174	2694320	75	0	0
31	Sikkim	18		0	0	0	0	0	0
32	Tamil Nadu	10528	3155	1779	1390	16712500	857	351	7377500
33	Telangana	1680	135	111	67	311000	14		
34	Tripura	33	8	0	0	0	0	0	0
35	Uttar Pradesh	21193	12568	14575	8881	335465100	1787	133	1877800
36	Uttarakhand	1211	267	142	111	1284000	0	0	0
37	West Bengal	1781	310	58	80	1543000	9	1	33000
Total		118775	29589	27412	16881	577739054	4681	821	16107305